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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI:

O.A.NO.1885/94

New Delhi, the 21st February, 1995

Hon'ble Shri J.P. Sharma, Member (J)
Hon'ble Shri P.T. Thiruvengadam, Member (A)

Dr. J.S. Sindhu,
s/o late Shri N.S. Sindhu,
Senior Scientist, Dairy Chemistry,
National Dairy Research Institute,
Karnal, Haryana.

... Applicant

By Advocate: Shri S.K. Dubey

vs.

1. Union of India
through
Secretary, Ministry of Agriculture,
Krishi Bhawan, New Delhi.

2. Indian Council of Agricultural Research
through
Director General,
Krishi Bhawan,
New Delhi.

3. Chairman, Agricultural Scientist,
Recruitment Board, Krishi
Anushandhan Bhawan, Pusa,
New Delhi.

... Respondents

By Advocate: Shri R.S. Aggarwal

ORDER (ORAL)

Hon'ble Shri J.P. Sharma, Member (J)

The learned counsel for the applicant makes a statement at the bar that he may ^{be} permitted to withdraw this application with liberty to challenge the selection made in pursuance of the aforesaid Advertisement No.3/93 for the post of Head of the Dairy Chemistry Division, NDRI, Karnal.

2. Shri R.S. Aggarwal, who contested this application also filed the counter, has no objection.

...2.

3. The application is allowed to be withdrawn to the extent that the applicant may challenge in selection which has taken place by virtue of that advertisement. No order as to costs.

P. J. L.

(P.T. THIRUVENGADAM)
MEMBER(A)

J. P. S.

(J.P. SHARMA)
MEMBER(J)

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